

Item-8

M.A.546/2005 in  
O.A.2359/2003

31.3.2005

Present. Shri Yogesh Sharma, counsel for the applicant.

Ms. Simran, proxy for Mrs. Avnish Ahlawat, counsel for respondents

M.A.546/2005

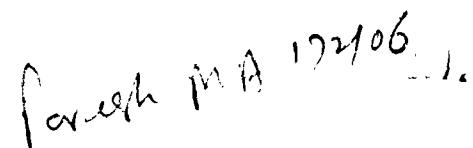
Learned counsel for the applicants states that if so advised, they will submit the necessary application for extension of time in the Delhi High Court.

Subject to aforesaid, dismissed as withdrawn.

  
(S.A. Singh)  
Member(A)

  
(V.S. Aggarwal)  
Chairman

/dkm/

  
for 17/3/06